

Seventeenth Loksabha

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Title: Statement regarding Government Business during the week commencing Monday, the 21st of March, 2022.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 21st of March, 2022 will consist of:

1. Consideration of any items of Government Business carried over from today' s order paper: - [it contains (i) Further discussion and voting on Demands for Grants for 2022-23 under the control of the Ministry of Railways, (ii) Discussion and voting on Demands for Grants for 2022-23 under the control of the Ministry of Road Transport and Highways, (iii) Consideration and passing of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (with respect of State of Tripura).]
2. Discussion and voting on Demands for Grants for 2022-23 under the control of the following Ministries:
 - (i) Civil Aviation
 - (ii) Ports, Shipping and Waterways
3. Consideration and passing of the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022 after it is passed by Rajya Sabha.
4. Guillotining of outstanding Demands for Grants in respect of Union Budget for 2022-23.
5. Consideration and passing of the Finance Bill, 2022.



12.11 hrs